NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Sachin Chemicals

V/s.

Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

A virgi tent Advocate

M. Laiserd Advocate

By convent adjournel

ORDER

C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

Ld. Representatives of both sides are present.

2. By consent, adjourned to 12th December, 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 21.11.2017

Sd/-

M.K. Shrawat Member (Judicial)

vkr

1.